

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(25) C.P. No.166/I&BC/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 21.03.2018

NAME OF THE PARTIES : Sikkim Ferro Alloys Limited.
V/s
Akshata Mercantile Pvt. Ltd.


SECTION OF THE COMPANIES ACT : I&B Code.

ORDER

1. The Learned Representatives of both the sides are present.
2. On hearing the Learned Representative he is discharged from his appearance in this C.P.
3. C.P. to be heard on **18.04.2018**.
4. Registry to inform the date of hearing to the Petitioner.

21.03.2018.

aah


M.K. SHRAWAT
Member (Judicial)